

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 30<sup>th</sup> January, 2018

**No. HC.VII-167 (Pt.-II)/2014/744/A** : Hon'ble the High Court has been pleased to nominate the following Judicial Officers from the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in a one day Sensitization Programme on Prevention of Money Laundering Cases, scheduled to be held on **10.02.2018** at the Conference Hall, Judicial Academy, Assam, 7 Bholanath Mandir Path, Dr. B.K. Kakoti Road, Ulubari, Guwahati-

<b>ASSAM</b>		
1.	Shri Prasanta Saikia	District & Sessions Judge, Darrang, Mangaldoi (under order of transfer as Special Judge, Assam, Guwahati)
2.	Shri Dibya Jyoti Mahanta	District and Sessions Judge, Chirang
3.	Shri Pranjal Bora	Addl. District and Sessions Judge, FTC, Kokrajhar
4.	Shri Madhurjya Narayan	Addl. District and Sessions Judge, Golaghat
5.	Shri Darak Ullah	Addl. District and Sessions Judge, Sonitpur, Tezpur
6.	Shri Abu Saleh Badrrudza Laskar	Addl. District and Sessions Judge, Dibrugarh
7.	Shri Abdul Hakim	Addl. District and Sessions Judge, FTC, No.2, Tinsukia
8.	Smti Sharmila Bhuyan	Addl. District and Sessions Judge, Bilasipara
9.	Shri Aminur Rahman	Addl. District and Sessions Judge, Nagaon
10.	Smti Sabnam Choudhury	Addl. District and Sessions Judge, FTC, Nagaon
11.	Shri Chatra Bhukhon Gogoi	Addl. District and Sessions Judge, Barpeta
12.	Shri Angshuman Kaushik	Addl. District and Sessions Judge, Fast Track Court, Karimganj
<b>NAGALAND</b>		
13.	Shri Y.Maongkaba Imchen	Principal District and Sessions Judge, Kohima

14.	Shri Neiko Kanuo	District and Sessions Judge, Mon
15.	Shri N. Longshithung Ezung	District and Sessions Judge, Phek
<b>MIZORAM</b>		
16.	Shri Liansangzuala	Addl. District and Sessions Judge, Aizawl
17.	Dr. HTC Lalrinchhana	Judge, Fast Track Court, Saiha
18.	Shri R. Vanlalena	Addl. District and Sessions Judge, Aizawl
<b>ARUNACHAL PRADESH</b>		
19.	Smti Jaweplu Chai	District and Sessions Judge, West Sessions Division, Yupia
20.	Shri Ito Basar	District and Sessions Judge, East Sessions Division, Tezu
21.	Shri Gote Mega	Addl. District and Sessions Judge, Bomdila

The Officers are to attend the programme, as per the programme schedule, which will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

By order,  
Sd/- Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-II)/2014/745 - 783/A dated 30.01.2017

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during

the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun.

**He / she is requested to ensure circulation of the Notification amongst the nominated officers of his / her respective State accordingly.**

10. The District & Sessions Judge, Darrang, Mangaldoi / Chirang / Kokrajhar / Golaghat / Sonitpur, Tezpur / Dibrugarh / Tinsukia / Dhubri / Nagaon / Barpeta / Karimganj.

**He / she is requested to inform the nominated participant(s) of his / her respective District accordingly.**

11. Shri Prasanta Saikia, District & Sessions Judge, Darrang, Mangaldoi (under order of transfer as Special Judge, Assam, Guwahati)
12. Shri Dibya Jyoti Mahanta, District and Sessions Judge, Chirang
13. Shri Pranjali Bora, Addl. District and Sessions Judge, FTC, Kokrajhar
14. Shri Madhurjya Narayan, Addl. District and Sessions Judge, Golaghat
15. Shri Darak Ullah, Addl. District and Sessions Judge, Sonitpur, Tezpur
16. Shri Abu Saleh Badrurudza Laskar, Addl. District and Sessions Judge, Dibrugarh
17. Shri Abdul Hakim, Addl. District and Sessions Judge, FTC, No.2, Tinsukia
18. Smti Sharmila Bhuyan, Addl. District and Sessions Judge, Bilasipara
19. Shri Aminur Rahman, Addl. District and Sessions Judge, Nagaon
20. Smti Sabnam Choudhury, Addl. District and Sessions Judge, FTC, Nagaon
21. Shri Chatra Bhukhon Gogoi, Addl. District and Sessions Judge, Barpeta
22. Shri Angshuman Kaushik, Addl. District and Sessions Judge, FTC, Karimganj
23. Shri Y.Maongkaba Imchen, Principal District and Sessions Judge, Kohima
24. Shri Neiko Kanuo, District and Sessions Judge, Mon
25. Shri N. Longshithung Ezung, District and Sessions Judge, Phek
26. Shri Liansangzuala, Addl. District and Sessions Judge, Aizawl
27. Dr. HTC Lalrinchhana, Judge, Fast Track Court, Saiha
28. Shri R. Vanlalena, Addl. District and Sessions Judge, Aizawl
29. Smti Jawepu Chai, District and Sessions Judge, West Sessions Division, Yupia
30. Shri Ito Basar, District and Sessions Judge, East Sessions Division, Tezu
31. Shri Gote Mega, Addl. District and Sessions Judge, Bomdila
32. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
33. The Research Officer, Judicial Academy, Assam.
34. The Administrative Officer, Judicial Academy, Assam.
35. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
36. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
37. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
38. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
39. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

*M* 30.1.18  
Registrar (Judicial)